

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2170
ANSWERED ON:14.03.2007
NEGLIGENCE BY DOCTORS
Singh Shri Uday

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether the Government has received reports/ representations about negligence by doctors in Government Hospitals in Delhi resulting in death of many patients ;
- (b) if so, the details thereof; and
- (c) if so, whether any enquiry has been conducted by the Government against the doctors responsible for such deaths; and
- (d) if so, the details thereof ?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)to(d) As a routine, all cases of death of the patient during treatment in Central Government Hospital are enquired into the find out as to whether there was any negligence or shortcoming in the treatment given. So far, no case of negligence by Doctor as cause of death of the patient has come to the notice of the Government.